

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 160 of 2015 &
IA No.257 & 258 of 2015**

Dated: 21st August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

M/s Glatt Solution Pvt. Ltd.

...Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran
Mr. Avinash Menon
Ms. Ranjitha Ramachandran
Mr. Poorva Saigal
Ms. Anushree Bardhan

**Appeal No. 160 of 2015 &
IA No.257 & 258 of 2015**

ORDER

Issue notice on the Appeal and on the I.A Nos. 257 & 258 of 2015 returnable on 21.09.2015. Dasti in addition is permitted.

Affidavit placing on record extension of time given by the Government of Bihar may be filed by learned counsel for the Appellant.

List the matter on **21.09.2015.**

**(T. Munikrishnaiah)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**